ग्राम तेल उद्योग पर संकल्प

*४६. **श्री किशोरी राम :** क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ग्राम तेल उद्योग के सम्बन्ध में अखिल भारतीय खादी तथा ग्राम उद्योग बोर्ड के संकल्प में दी गई सिफारिशों को स्वीकार कर लिया है ; और

(ख) यदि नहीं, तो क्यों ?

t [RESOLUTION ON VILLAGE OIL INDUSTRY

*46. SHRI KISHORI RAM: Will the Minister for PRODUCTION be pleased to state:

(a) whether Government have accepted the recommendations contained in the resolution of the All-India Khadi and Village Industries Board in regard to the village oil industry; and

(b) if not, why not?]

t[THE DEPUTY MINISTER FOR PRODUCTION (SHRI SATISH CHANDRA): (a)

उत्पादन उपमंत्री (श्री सतीश चन्द्र) : (क) तथा (ख). सरकार ने तेल निकालने के उद्योग की पूरी जांच करने के लिये एक कमेटी नियुक्त की है जो अखिल भारतीय खादी तथा ग्रामोद्योग बोर्ड की सिफारिशों को ध्यान में रखते हुये परामर्श देगी कि भविष्य में उद्योग की उन्नति किस प्रकार की जाये ।

कमेटी की सिफारिशों पर विचार करने के बाद ही सरकार इस विषय में कोई निर्णय कर सकेगी ।

and (b). Government have appointed a Committee for carrying out a survey of the oilseed crushing industry as a whole and to make recommendations as to the lines on which the industry should be developed in future with particular reference to the recommendations of the Board. A decision can be taken only after this Committee makes its recommendations to Government.]

t English translation.

श्री किशोरी राम : क्या कमेटी ने यह भी सिफारिश की है कि तेल उद्योग से सेल्स टैक्स नहीं लिया जाय ?

श्री सतीश चन्द्र : मुझे सूचना चाहिये ।

SHRI KISHEN CHAND: May I know if the hon. Minister is aware of the fact that the extraction of oil by the *ghani* method leaves about 4 to 5 per cent, more oil in the cake? So, is the Committee appointed going to consider the economic aspect of utilising the village *ghani* as compared with the mill extraction of oil?

SHRI SATISH CHANDRA: The Committee which has been appointed to look into this question will obviously study all these aspects. I am not sure if the extraction of oil through *ghanies* is higher than that extracted through mills.

SHRI KISHEN CHAND: It is the other way about. The oil extracted through the *ghani* is less than that extracted through a mill. Has the Committee considered all these aspects?

SHRI SATISH CHANDRA: The improved type of *ghanies* which are now being introduced by the All India Khadi and Village Industries Board have improved the extraction of oil to a certain extent, and the residue cake is superior to the mill cake.

SHRI D. NARAYAN: May I know if any tax is levied on the production of mill oil for the protection of the *ghani* oil?

SHRI SATISH CHANDRA: There is a recommendation to that effect and it is under consideration. In the meantime, subsidies are being given by the Government for the production of oil through *ghanies*.

SHRI D. NARAYAN: What is the subsidy at present?

SHRI SATISH CHANDRA: Rs. 2-8 per maund of extracted oil from ghanies operated by co-operative societies or organised institutions.